F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 25.01.2017

ORDER NO. 10 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide 138 of 2016 for CESTAT Hyderabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. M.M. Damodhar (Technical)	From 20.02.2017 to 24.02.2017	All Division Bench matters

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 25.01.2017

ORDER NO. 11 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **08 of 2017 for CESTAT Delhi** to the extent indicated below:-

On 27.01.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following part-heard matter:

E/3087/2007

On 27.01.2017 at 2.30 p.m. Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM matter after the specially constituted Division Bench is over:

E/ROM/51658/2016-SM

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar